

CENTRAL ADMINISTRATIVE TRIBUNAL, ADDITIONAL BENCH

ALLAHABAD

DATED : THIS THE 16TH DAY OF JULY 1997

Hon'ble Mr. Justice B.C.Saksena VC
CORAM : Hon'ble Mr. S. Das Gupta AM

ORIGINAL APPLICATION NO.1200/94

1. Malloo Prasad son of Late Sri Rameshwar, resident of E-581/1550, Ratanpur Colony, Panki, Kanpur.
2. Roshan Lal Bhatiya son of Sri Harnam Das, residnet of H. No. 110/112, R.K. Nagar, Kanpur.
3. Mehnga Ram, son of Late Sri R.R. Masklan, resident of
4. Babu Ram son of Late Sri Ujagar Lal, resident of H. No. 207/11, Vijay Nagar, Kanpur.
5. G.S. Tewari, son of Late Sri Deosharan Tewari, resident of H. No. G-1/284, Armapur, Kanpur.
6. Raj Kumar son of Late Sri Amar Nath, resident of H. No. 19/1, Block No. 2, Govind Nagar, Kanpur.
7. Tirlochan Singh son of Sri Balwant Singh, resident of 105, IIT Gate, G.T. Road, Kanpur.
8. Shamir Ahmad son of Late Sri Abdul Gani, resident of 97/216, Talak Mahal, Kanpur.
9. Shri Ram Bharose Lal son of Sri Kanhaiya Lal, resident of 201-A/12, Vijay Nagar, Kanpur.

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10. Ram Dayal Singh son of Late Sri Maha Dev Singh, resident of H. No. 168, EWS Awas Vikas, Panki, Kanpur.
11. Tilak Raj Kakkar son of Sri Guru Das Mall Kakkar, resident of 88/2, Industrial Colony, Govind Nagar, Kanpur.
12. Mohd. Quamuddin son of Sri Samsuddin, resident of 295/10, Shastri Nagar, Kanpur,
13. Kewal Krishna son of Sri Ram Lal Puri, resident of Govind Nagar, Kanpur.
14. Ganesh Dutt Tewari, son of Sri Dev Dutt Tewari, resident of L-32/15, Dabauli, Kanpur.
15. Satish Chandra Nigam son of Sri Girja Dayal Nigam, resident of 109/249, Ram Kishan Nagar, Kanpur.
16. Dalip Singh son of Sri Ishwar Singh, resident of 102/839, Ranjeet Nagar, Kanpur.
17. S.M. Mehndi son of Sri S.A. Mehndi, resident of G-1/396, Armapur, Kanpur.
18. Durga Prasad Shukla son of Sri Jai Ram Shukla, resident of 77/9, Vijay Nagar, Kanpur.
19. Gokul Prasad son of Sri Janki Prasad, resident of G-I/T-263, Armapur, Kanpur.
20. C. B. Singh son of Sri Raj Bansi Singh, resident of G-1/52, Armapur Estate, Kanpur.
21. Shambhoo Nath Sharma son of Sri Vishva Nath, resident of K-313, Vishva Bank Colony, Kanpur.
22. Virender Kumar son of Sri Dwarika Prasad, resident of 72E/7, Dabauli, Kanpur.

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23. Girdhari Singh son of Sri Rajendra Singh, resident of 374/8, Shastri Nagar, Kanpur. U.P.
24. P.N. Misra son of Sri Ram Ashray Misra, resident of 117/1042, P Block, Kakadeo, New Basti, Kanpur.
25. Prahlad Singh Yadav, son of Sri Shiv Govind Singh, resident of 119/287, Darshan Purwa, Kanpur.
26. Miraj Ahmad son of Sri Gulam Rasul, resident of C-586A, Jasoda Nagar, Kanpur.
27. Lal Bachau Yadav son of Sri Ram Narain Yadav, resident of G-1-317, Armapur, Kanpur.
28. Devi Charan son of Late Sri Munnu Lal, resident of 109/147, Jawahar Nagar, Kanpur.
29. Mahabir Ram son of Late Sri Kamal, resident of 110/LIG-A, Ganga Ganj Colony, Kanpur.
30. Saqir Mohd. son of Late Sri Yaqoob, resident of 15/228, Civil Lines, Doodhwala Bansha, Kanpur.
31. Purshottam son of Late Sri Ayodhya Prasad, resident of 92/A/2, Vijay Nagar, Kanpur.
32. Radhey Govind son of Sri Prabhoo Dayal Parcher, resident of 10/324, Khalasi Lines, Khatikana Park, Kanpur.
33. C.D. Pandey son of Sri Kalidēn Pandey, resident of 155/5, Shastri Nagar, Kanpur.
34. Khalil Ahmad son of Sri Abdulla, resident of 14/5, Nawab Saheb Ka Hata, Allahwali Gali, Civil Lines, Gwaltoli, Kanpur.
35. R.K. Pandey son of Sri Pudden Pandey, resident of G-I/159, Armapur, Kanpur.

36. Brij Gopal, son Shukla son of Sri Ganga Prasad Shukla, resident of 47/2, Juhi Lal Colony, Kanpur.

37. Babu Lal son of Sri Lakshaman Prasad Bajpai, resident of 174/2, Juhi Lal Colony, Kanpur, U.P.

38. Shri Kishan son of Sri Gokul Prasad, resident of 92/5, Dabauli, Kanpur.

39. A.L. Ghabra, son of Sri Agya Ram Chabra, resident of H.No. 36, J.P. Colony, Govind Nagar, Kanpur.

40. Dhyani Tewari son of Sri Ram Narain Tewari, resident of G.I/T-73, Armapur, Kanpur.

41. P.N. Tewari son of Sri R.D. Tewari, resident of 154/11, Vijay Nagar, Kanpur.

42. Chandrika Singh son of Sri Ram Khelawan Singh, resident of 172/8, Vijay Nagar, Kanpur.

43. Sukhdev Singh son of Sri Kartar Singh, resident of 181/1, Shastri Nagar, Kanpur.

44. R.C. Tewari son of Sri Late Shridhar Tewari, resident of G/1-511, Armapur, Kanpur.

45. S.N. Verma son of Sri Manohar Lal Verma, resident of 116/544A, Rawatpur, Kanpur.

C/A Sri V.Nath
Sri Y. Singh ----- Applicants

Versus

1. Chairman, Ordnance Factory Board, Calcutta.

2. General Manager, Small Arms Factory, Kalpi Road, Kanpur.

3. Union of India through Secretary, Ministry of Defence,
New Delhi.

----- Respondents

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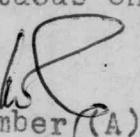
ORDER (Oral)

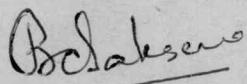
By Hon'ble Mr. S. Das Gupta AM

This application has been filed by 45 persons belonging to the trade of Tool Setters being aggrieved by the fact that Grinders 'A' have been promoted to Chargeman grade II while persons in the grade of Tool Setters are lagging far behind. It appears from the pleadings that earlier Tool Setters 'B' were equal to Grinder 'A' and a common seniority list of all trades was made from which promotions were being done to Chargeman grade II. Subsequently as a result of Tribunal's decision, Grinders were given benefit of upgradation. What the applicants are now praying is that the same benefit of upgradation be given to them as was given to the Grinders.

2. It is clear from the pleadings that the Grinders' trade was given upgradation on the basis of a decision of the Calcutta bench of the Tribunal. The learned counsel for the applicant informed us that ~~an~~ although S.L.P. was filed against the judgment of Calcutta bench of the Tribunal, which has now given judgment contrary to the earlier decision which was recalled on review.

3. That being so, the grievance ~~of~~ of the applicants as reflected in the O.A. does not any longer exist. Application is accordingly dismissed as having become infructuous on the facts as existing today.


Member (A)


Vice-Chairman